बढ़ाने के लिए इन प्रत्याशियों को न्यूनतम शैक्षणिक अर्हताओं, अधिकतम आयु सीमा और आवेदन-शुल्क में छूट जैसी रियायतें दी जाती हैं। इन प्रत्याशियों के संबंध में निर्णय रियायती मानकों के आधार पर किया जाता है। और इंटरव्यू बोर्डों में अनु. जातियों/अनु. जनजातियों का एक प्रतिनिधि होता है। बैंक और बैंकिंग सेवा भर्ती बोर्ड बकाया आरक्षित रिक्त पदों को भरने के लिए और जहां आवश्यक हो, वहां केवल अनु० जातियों अनु० जनजातियों के लिए विशेष भर्ती परीक्षा करने के लिए ठोस उपाय कर रहे हैं।

Pakistan-Saudi Arabia Joint Defence Agreement

2128. SHRI ARJUN SETHI : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have received any information that Pakistan has entered into a joint defence agreement with Saudi Arabia and alliance with the Gulf States offering great advantages to Pakistan, both strategic and economic ;

(b) if so, whether Government have studied its impact on India's security and defence preparation particularly on the western sector bordering Rajasthan ; and

(c) the steps being taken to strengthen this side of the border ?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN) : (a) to (c) Government have seen some media reports but do not have any reliable information in this regard.

All developments which have a bearing on our security are carefully analysed for appropriate action while updating plans for defence preparednesss.

Frozen Tuna Export

2129. SHRI MANMOHAN TUDU : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have a proposal to go in for frozen tuna export.

(b) if so, the steps taken in this regard so far ; and

(c) the programme proposed to be implemented in this connection in 1984-85 ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) to (c) STC has proposed a pilot operation primarily to establish the evidence of resources of Tuna Fish in the Exclusive Economic Zone ih Indian waters, preparatory to a Joint Venture for commercial fishing and exports of Tuna Fish at a later stage. The proposal has been cleared in principle subject to the finalisation of modalities regarding aid.

एक रुपए के नोटों की कमी

2130. श्री राम लाल राही : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या एक रुपए मूल्य के नोटों की कमी की ओर सरकार का ध्यान दिलाया गया है ;

(ख) यदि हां, तो इस कमी को दूर करने के लिए क्या कदम उठाए गए हैं ?

(ग) क्या दिल्ली तथा अन्य शहरों में आम आदमी और महत्वपूर्ण व्यक्तियों को एक ही खिड़की से नए नोट बदल कर दिए जाते हैं ; और

(घ) यदि हां, तो इसके क्या कारण हैं और क्या उन्हें अलग-अलग खिड़कियों से करेंसी नोट देने की कोई सुविधा है और यदि नहीं, तो उसके क्या कारण है ?

वित्त मंत्रालय में उप-मंत्री (श्री जनार्दन पुजारी) : (क) और (ख) कुछ समय से एक रुपए के नोटों की पूर्ति, सरकार द्वारा अप्रैल,

1982 में इन्हें क्रमिक रूप में एक रुपए के सिक्कों से प्रतिस्थापित करने के निश्चय के संदर्भ में सीमित कर दी गई है। कमी को पूरा करने के लिए एक रुपए के सिक्कों और इसी के साथ दो रुपए के सिक्कों के उत्पादन में वृद्धि करने के लिए कार्रवाई शुरू की जा चुकी है। जनता को असुविधा न होने देने के लिये क्रमिक रूप में एक रुपये के नोटों को हटाने का प्रस्ताव है।

(ग) और (घ) भारतीय रिजर्व बैंक, नई दिल्ली कार्यालय में महत्वपूर्ण व्यक्तियों को एक रुपये के नोट जारी करने के लिए एक खिड़की (काउण्टर) की व्यवस्था की गई है। भारतीय रिजर्व बैंक के अन्य किसी कार्यालय में इस प्रकार का प्रबन्ध नहीं किया जाता क्योंकि इस संबंध में महत्वपूर्ण व्यक्तियों से प्रायः कोई अनुरोध नहीं किया जाता। तथापि जब कभी ऐसा अनुरोध किया जाता है, तब सम्बद्ध महत्वपूर्ण व्यक्तियों को विषयांतरगत नोट जारी करने के लिये प्रबंध किये जाते हैं।

Free Trade Zone at Falta

2131. SHRI SANAT KUMAR MANDAL : Will the Minister of COMMERCE be pleased to state :

(a) whether a decision has since been taken to set up a multi-product free trade zone at Falta ;

(b) if so, the products to be handled at Falta and :

(c) how long it will take to make a start and the steps being taken in consultation with other authorities concerned e.g. Calcutta Port Trust, Shipping Lines, Customs and Banks to make this a successful venture ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKER) : (a) to (c) Yes, Sir. The Government has already decided to set up a multi-product Export Processing Zone at Falta. Since it will be a multi-products Zone, a variety of export products such as Engineering, chemicals & allied products, Texiles, Leather Electronics etc, are expected to be manufactured there. In the light of the developments envisaged by the West Bengal Government, the Site Selection and Approval Committee has already approved of the site proposed for setting up the Falta Export Processing Zone. Government have also constituted an Inter-Ministerial body known as Falta Export Processing Zone Board to take decisions on all applications for setting up industries in the said Zone. Besides, the Government has also constituted the Falta Export Processing Zone Authority under the Chairmanship of Minister of State for Commerce, to deal with all major policy issues for the speedy establishment of the FaltaExport Processing Zone. This high level Authority associates Minister of Industries of West Bengal Government, Chief Secretary, West Bengal, Secretaries in the Departments of Economic Affairs, Expenditure, Industrial Development, Electronics, Civil Aviation and Shipping & Transport in addition to representatives of Railway Board, P & T Board, Central Board of Excise and Customs, Reserve Bank of India etc.

Free Travel Facility for Landlords of Air India Accomodation

2132. SHRI DIGAMBER SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to refer to the statement laid on the Table on 21 November 1983, in fulfilment of the Assurance given while replying to Unstarred Question No. 4214 on 19 August, 1983 and state :

(a) the particulars of the accommodation rented by the Air India and its market rent and the rent paid by Air India with first class complimentary tickets tacked to it and the monetary value of these tickets and whether these tickets are issued every year or after two years or once during the leased period ; and

(b) the particulars of accomodation further rented by the Air-India in the capital during 1983-84 carrying free travel facility-its market rent and the rent payable by